

DIVISION BENCH
COURT - I

S-6

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/211(KB)2023
IA(I.B.C)/1312(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	GEMUS ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Arun Gupta, IRP

ORDER

1. Mr. Arun Gupta, Insolvency Resolution Professional present.
2. IA(I.B.C)/1312(KB)2024
 - a. This IA has been filed by IRP for taking on record 1st Progress Report which is Page No.22 onwards. This IA accompanied by an affidavit of IRP which is Page No.6-13. The 1st Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
3. List this CP on **12.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)